

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**STARRED QUESTION NO. : 155**

TO BE ANSWERED ON THE 15th December 2025

**AIRPORT INFRASTRUCTURE AND MRO IN KARNATAKA**

155. SHRI G.C. CHANDRASHEKHAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the status of major maintenance, repair and overhaul (MRO) facilities planned or under construction in the State of Karnataka (for example at Bengaluru), including investment estimates, employment generation;
- (b) the steps being taken to promote the State of Karnataka as a hub for aviation-maintenance services and the manner in which Government proposes to integrate this with the State's aerospace and logistics sectors;
- (c) number of bird-strike incidents and other wildlife hazard occurrences recorded at airports in the State of Karnataka (particularly at Kempegowda International Airport Bengaluru) during the last three years; and
- (d) the specific corrective and preventive actions taken to mitigate such hazards?

**ANSWER**

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (d): A statement is laid on the table of House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 155 FOR REPLY ON 15.12.2025 REGARDING "AIRPORT INFRASTRUCTURE AND MRO IN KARNATAKA" BY SHRI G.C. CHANDRASHEKHAR

(a) As per information received, Air India and IndiGo have started construction of major maintenance, repair and overhaul (MRO) facilities for civilian aircraft in Karnataka with an estimated investment of INR 1460 crore and INR 1100 crore respectively. These facilities are expected to generate 1200 jobs and more than 1000, jobs, respectively directly.

(b) The Government has taken various measures to create a conducive environment for the development of aircraft Maintenance, Repair, and Overhaul (MRO) sector in the country which will also benefit Karnataka. These include the new MRO Guidelines announced on 1st September, 2021 which inter alia abolish royalties and build in transparency and certainty in land allotments for MROs in AAI airports. More recently, the Visa Manual has been amended to incorporate suitable provisions for granting Business Visa and Temporary Landing Permit (TLP) to foreign pilots and crew of scheduled or non-scheduled flights coming for the purpose of MRO services in India. Government has also reduced the taxes (IGST) on imports of aircraft components and aircraft engine parts to 5%. The period for export of goods imported for repairs has been extended from six months to one year and the time-limit for re-import of goods for repairs under warranty has been extended from three to five years.

(c) The details of bird-strike incidents and other wildlife hazard occurrences recorded at airports in the State of Karnataka during the last three years are as follows:

Year	AAI-managed airports	Kempegowda International Airport Bengaluru
2023	22	58
2024	36	80
2025	28	86

(as available)

(d) The corrective and preventive actions taken to mitigate such hazards at these airports inter alia include:

- i. Active control measures are adopted by daily deployment of bird scarers for identifying and scaring the birds
- ii. Acoustic devices are deployed for birds scaring at the operational area of the airport
- iii. Habitat management and passive control measures are adopted to make the operational area less conducive to birds and wildlife.
- iv. All bird movements are captured and predictive measures are adopted to reduce the bird attraction to airport area

\*\*\*\*\*